

ITEM NO.33

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 31526/2017

(Arising out of impugned final judgment and order dated 04-09-2017
in SPLAD No. 392/2013 passed by the High Court of Judicature at
Allahabad)

JAGPAL SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 22-08-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s)

Mr. Parthiv K. Goswami, Sr. Adv.
Ms. Diksha Rai, AOR
Ms. Atig Singh, Adv.

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Mr. Viyanak Mohan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The submissions are heard.

Judgment is reserved.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER

